

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/47(CHE)/2024
NAME OF THE PETITIONER(S) : M S Mathivanan and Another
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 248(8), 271(E) R/w 272(1)(B) of CA,
2013

ORDER

Present: Ld. Counsel Ms. Raina Birla for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for RoC.

Ld. Counsel for the Petitioner is directed to serve copy of the petition afresh on the mail of the Counsel for RoC.

List the petition for reply / hearing on **28.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)